

## Rathindra Chakrabarty Vs Dinesh Sikdar

**Court:** National Consumer Disputes Redressal Commission

**Date of Decision:** Nov. 22, 2024

**Acts Referred:** Consumer Protection Act, 1986 " Section 21, 21(1)(b)

**Hon'ble Judges:** Subhash Chandra, Presiding Member; Avn J. Rajendra, Avsm Vsm (Retd.), Member

**Bench:** Division Bench

**Advocate:** A Subhashini, Parth Awasthi

**Final Decision:** Disposed Of

### Judgement